Year-2020-21

I, NAVIN KUPITK son/daughter/wife late Dukhu aged 44 Years, belonging to Choudwary Sahka service and presently working as office Attendent (Night Unward)

here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self \$31-1083948	Spouse name (	s) Dependant-	-1 Dependant-	2 Dependant
	(i)	Cash ·	1862-60/-		-	_	
. (	ii)	Deposits in Banks, Financial Institutions An Non-Banking Financial Companies			_	-	-
(i:	ii)	Bonds, Debentures and shares in Companies	-	-	-	-	_
(iv	)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	8,436 =		-		3 A-0, b
(v)		fotor Vehicles (details of make, etc.)	Honda scooty BROICF6792	_	-		1910 1910 1910 1910
(vi)		ewellery (give details of weight and value)	-	Silver-sog	-		-
(vii)	su	Other assets, ich as values of claims / interests	-	-	-		-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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<u>Details of Immovable assets</u>
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S N		Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	*	-			1
(ii)	Non-Agricultural Land - Location (s) - Survey number(s)	1.87 deimi		-	-	-
	measurement) - Current market value	21,51,700/=	_	-	- ·	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-		-
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-			-
	Other (such as interest in property)	100				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, vidhan Mandal	2,88,977.97 -
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water		sita es fil es le de
	(c) dues to departments dealing with supply of electricity	_	751 . To 6 151

	(d) dues to departments dealing with telephones	_	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	<u>-</u>	A THE TOTAL PROPERTY OF THE TAIL
	(f) Other dues, if any		11.402-000-00-00
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DAAPK7295C	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	es en julyen i i s wasin Lessan es
	(iii) Sales Tax [ Only in case of proprietary business]	_	14 mile 12 miles
	(iv) Property Tax		100 - 100 -

C Personal Detail GPF/CPF/PRAN No.	:- [110083863411	
Gender	:- [M] (M/F)	
Date of Birth	:- 2 6 1 1 1 9 7 7 (DD/MM/YYYY	)
Class/Group	:- C (A/B/C)	
Cadre	:- Bilar vidhan sabha seeret. service	
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)	
Home District	: Patra	

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Navin lungy

Name of Employee Navin Kumay
Designation: Ofice Attendent (Night Unward)
Department: Vihar Vidhan, Sabha, Patra

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.

Place:

Date:

patro

12/02/2021